

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION No. 729
ANSWERED ON 24TH JULY, 2026

IMPLEMENTATION OF PMFME SCHEME IN PUNJAB

729. SHRI TARUN CHUGH:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the extent to which the beneficiaries of Pradhan Mantri Formalisation of Micro Food Processing Enterprises Scheme (PMFME) in Punjab have availed the credit-linked subsidies, seed capital assistance, training, branding, and marketing support under the scheme;
- (b) whether common infrastructure facilities, incubation centers, and ODOP-based processing units envisaged under the scheme have been established in all districts of Punjab, if so, the details thereof; and
- (c) whether any recommendations have been received to improve implementation and increase the participation of micro-enterprises, self-help groups, farmer producer organizations, and cooperatives under the scheme in Punjab, if so, the details of measures taken in this regard?

ANSWER

**THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)**

(a): Under the Pradhan Mantri Formalisation of Micro food processing Enterprises (PMFME) Scheme, loans for 3,506 micro food processing enterprises have been sanctioned and Seed Capital for 1404 SHG members have been approved in the State of Punjab. In addition to this, 671 Beneficiaries have been trained and 2 proposals for Branding & Marketing have been approved as on 30th June, 2026.

(b): As on 30th June, 2026, loans for 4 Common Infrastructure facilities have been approved in 3 districts viz., Bhatinda, Hoshiarpur and Mansa. One incubation centre proposal has been approved in the district of Patiala and loans for 133 ODOP-Based micro food processing units have been sanctioned across 18 out of 23 districts of Punjab.

(c): PMFME is a centrally sponsored demand driven scheme and is implemented by States/UTs which are responsible for beneficiary mobilisation, awareness generation, identification of eligible applicants and facilitation of project implementation through the State Nodal Agencies. The Ministry periodically reviews States/UTs, financial institutions and other stakeholders for improving implementation and enhancing participation of micro food processing enterprises, Self Help Groups (SHGs), Farmer Producer Organizations (FPOs) and Cooperatives.

To improve the Scheme's outreach, District Resource Persons (DRPs) have been engaged by the States/UTs to provide end-to-end handholding support to beneficiaries, including awareness generation, project identification, preparation of Detailed Project Reports (DPRs), online application submission, statutory registrations, and coordination with banks. Ministry has taken various initiatives / measures to increase the scheme's uptake and to create awareness among the various stakeholders including women groups and public at large through National & State level awareness campaigns such as Newspaper advertisements, Radio Jingles, Exhibitions & Expos, Fairs, Buyer-Seller Meets etc. since the inception of the scheme. However, any interested individual/entity may avail the benefit for upgradation of existing or setting up of new micro-food processing facility, in accordance with the scheme guidelines.
